

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

(S)

O.A. NO: 401/92

199

TOADY NOX

DATE OF DECISION 24.7.1992

Smt. Shakuntala K. Pande Petitioner

Shri M.S. Ramamurthy Advocate for the Petitioners

Versus

Union of India & Others Respondent

Shri J.G. Sawant Advocate for the Respondent(s)

CORAM:

The Hon'ble Mr. T.C. REDDY, MEMBER (J).

The Hon'ble Mr.

- 1. Whether Reporters of local papers may be allowed to see the Judgement ?
- 2. To be referred to the Reporter or not ?
- 3. Whether their Lordships wish to see the fair copy of the Judgement ?
- 4. Whether it needs to be circulated to other Benches of the Tribunal ?

T. C. R.
Member (J).

mbm*

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY.

O.A.401/92.

Smt. Shakuntala K. Pande

.... Applicant.

Vs.

Union of India & ors.

.... Respondents.

Coram : Hon'ble Shri T.C. Reddy, Member(J).

Appearances :

Shri M.S. Ramamurthy, Counsel
for the applicant.

Shri J.G. Sawant, Counsel
for the Respondents.

ORAL JUDGEMENT :

Dated : 24.7.1992.

(Per : Hon'ble Shri T.C. Reddy, Member (J))

Taken on board at the request of Shri M.S.
Ramamurthy, Counsel for the applicant.

This O.A. has filed under Section 19 of the
Administrative Tribunals Act, 1985 to set aside the transfer
order of the applicant dtd. 10.3.1992, transferring the
applicant from Central Railway Higher Secondary School, Kalyan
to Central Railway Higher Secondary School at New Katni
Junction.

Today we have heard Mr. Ramamurthy, learned Counsel
for the applicant and Mr. J.G. Sawant, learned Counsel for the
Respondents. Mr. Ramamurthy, submitted at the outset that he
is not pressing this O.A. and this O.A. may be dismissed with
liberty to the applicant to pursue her remedy with the
departmental authorities. In view of the submission made by
Shri Ramamurthy, Learned Counsel for the applicant,

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O.A.401/92.

~~This~~ application is dismissed as not pressed. But we make
~~it~~ clear that this order does not preclude the applicant,
to pursue her remedy with the respondents or before any
~~competent~~
other authority.

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T - Cheddalur
(T.C. REDDY)
MEMBER (J).